steps are taken to stop the land grabbing with the help of Police authorities and if not stopped, action under Public Premises (Eviction of unauthorized occupation) Act, 1971 is initiated to evict the encroacher.

Establishment of sewage treatment plants in Tamil Nadu

- 1320. DR. R. LAKSHMANAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether Government would provide financial and technical assistance for establishing sewage treatment plants in Tamil Nadu, if so, the details thereof; and
- (b) whether Government has received a request from the State Government of Tamil Nadu seeking assistance for setting up new sewage treatment plants in major cities of Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) Sanitation is a State subject however, the Ministry of Urban Development supplements the efforts of States/Cities in providing sewerage system and sewage treatment plant under various schemes. To supplement the efforts of States/Cities in establishing sewage treatment plant Ministry of Urban Development has launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25.06.2015 for 500 cities having population of one lakh and above.

Sewage treatment plant is an eligible component under AMRUT. The Government of India has approved the State Annual Action Plan (SAAP) of Tamil Nadu for ₹ 3249.23 crore for 2015-16 and ₹ 3834.49 crore for 2016-17 and released ₹ 274.48 crore in 2015-16 and ₹ 316.56 crore in 2016-17 as 1st installment (20% of the approved SAAP) of the central share of ₹ 1372.41 crore and ₹ 1582.80 crore to State Government respectively.

Scheme under JNNURM in Jagatsinghpur district

- 1321. SHRI BISHNU CHARAN DAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the details of allocation under the JnNURM scheme for the last five years in the State of Odisha.
- (b) whether any benefit analysis has been carried out recently to know the successful implementation of the JnNURM scheme in Odisha.
- (c) the quantum of allocation for the Jagatsinghpur district for the last five years under JnNURM; and